NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 10.

C.P. (IB)/216(MB)2018

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **08.05.2024**

NAME OF THE PARTIES **:** **Meridian Metala**

VS

Gammon India Ltd

For OC : Adv. Tanvi Shah h/f Mr. Asadali Mazgoanwala

For CD : Adv. Yash Jain

IBC under Sec. 9

ORDER

1. Counsel for the FC requests for time to carry out the necessary amendments which was allowed by Bench II of this Tribunal to replace the name of the CD.
2. OC is directed to carry out the necessary amendments within 10 days. List on **13.06.2024 for further consideration.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//